



2026:AHC:12053

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 13889 of 2022

Parikrama Deen

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Atipriya Gautam, Rishabh Kesarwani, Sr. Advocate
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. The writ petition stands **disposed of**.
2. For orders, see order of date passed in Writ-A No.7824 of 2022.

January 14, 2026
R.S. Tiwari

(Vikas Budhwar,J.)